

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|---|---------------------------------------|---|--------------|
| ① | K.S. Navin Balaji | Counsel for R3, R14 | [Signature] |
| ② | Seema Kumari Chohan
For K. Moorthy | Counsel for R5, 6, 13 | [Signature] |
| ③ | R. VISHNU | Counsel R3, 4, 7, 9 | [Signature] |
| ④ | V. Nagarajan | Resolution Professional /
Liquidatory - Applicant. | V. Nagarajan |

ORDER

Counsel for Applicant present. Counsel for R3, R4, R7 and R9 present. Counsel for R8 and R14 present. Counsel for R5, R6 and R13 present and prayed for time to place on record the documents along with an Application by circulating the same to the other side. At request, matter is adjourned. Matter is posted for final arguments. Put up on 09.08.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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